

of very high capital investment involved.

(d) if so, the details thereof; and

[*Translation*]

Purchase of G. D. A. and M. D. A. Flats by DDA

8267. SHRI SURENDRA PAL PATHAK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority propose to purchase housing units of various categories constructed by the Ghaziabad Development Authority and the Merut Development Authority; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) The DDA has reported that there is no such proposal under consideration.

(b) Quitrent does not arise.

[*English*]

Bomb Explosion in Pulgaon City

8268. SHRI RAMACHANDRA GHANGARE: Will the PRIME MINISTER be pleased to state:

(a) whether a bomb belonging to the Central Ammunition Depot, Pulgaon district, Wardha exploded in densely-populated Pulgaon city in March, 1993;

(b) if so, the details thereof;

(c) whether the Government have made any inquiry into the pilferage of the bomb from the Depot;

(e) the action taken or proposed to be taken against the guilty officials and also to check recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN):

(a) to (e) A minor explosion took place in Pulgaon town in March 1993. From the preliminary investigations carried out and on the basis of information obtained from the civil police authorities, although it is difficult, at this stage, to identify the precise nature and source of the material which exploded, it does not appear to be a bomb belonging to Central Ammunition Depot (CAD) Pulgaon. All possible security measures in all ammunition depots are taken to prevent any theft of arms and ammunition.

Drinking Water Problem

8269. KUMARI PUSHPA DEVI SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have sanctioned some amount to Government of Madhya Pradesh to improve the drinking water problem in the drought affected areas;

(b) if so, the amount sanctioned; and

(c) the steps taken to release the amount?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): (a) to (c): A sum of Rs. 31.54 crores was released to Government of Madhya Pradesh during 1992-93 for improving the drinking water problem in rural areas including drought affected areas. A sum of Rs. 10.60 crores has also been released as first instalment of funds under Accelerated Rural Water Supply Programme for 1993-94.